

(b) It is expected that TV service shall be available to about 88% of population of Uttar Pradesh at the end of VII Plan.

[English]

**Applications for opening sugar factories in vidarbha (Maharashtra)**

2001. SHRI VILAS MUTTEMWAR : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the total number of applications received so far for opening sugar factories in Vidarbha (Maharashtra) and the number of applications out of them accepted; and

(b) whether all the units will be given the benefits enjoyed by backward areas as per rules and if so, the details of these facilities ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K.P. SINGH DEO) :

(a) Since the commencement of the Sixth Five Year Plan; 14 applications for setting up new sugar factories have been received for consideration by the Central Government from Vidarbha region (Maharashtra). Out of these, Letters of Intent/Licences have been granted in 5 cases.

(b) Yes, Sir. All units will be given the benefits enjoyed by backward areas as per rules. Also, Share Capital to the extent of 30% of the project cost will be given by the State Government to such areas instead of 25%.

**Allocation of sugar to Gujarat**

2002. SHRI RANJIT SINGH GAEK. WAD : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government intended to make sugar available to consumers in the open market at the rate of less than Rs. 6 per Kg ;

(b) whether Government also intended to import about 10 lakh tonnes of sugar

before September, 1983 in order to flood the market with sugar;

(c) the quantity of sugar allocated to Gujarat State for distribution through controlled channel in the open market;

(d) the quantity of sugar auctioned by Food Corporation of India in the open market; and

(e) whether the open market price of sugar has actually come down to less than Rs 6 per kg. ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K.P. SINGH DEO): (a) Imported sugar meant for free sale distribution since August, 1985 is required to be sold by the State Governments to the consumers through controlled channels in the open market at a rate of not more than Rs. 5.80 per kg. There is no such restriction in respect of indigenous sugar released for free sale.

(b) Yes, Sir.

(c) A total quantity of 50417 tonnes of imported sugar has been allotted to Gujarat Government for distribution as freesale through controlled channels from June, 1985 to November, 1985

(d) FCI has auctioned 3.82 lakh tonnes of imported sugar in open market through auction/tenders during 1st June, 1985 to 22nd November, 1985.

(e) The open market prices of indigenous sugar which were in the range of Rs. 685/- to Rs. 800/- per quintal as on 31st July, 1985 declined to the range of Rs. 600/- to Rs. 675/- per quintal on 18th November, 1985. The freesale imported sugar distributed through controlled channels by the State Governments is selling at a price of less than Rs. 5.80 per kg.

News item "water found in pesticide bottles"

2003. SHRI KAMLA PRASAD SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether attention of Government has been drawn to the news item "Water found in pesticide bottles" appearing in the Hindustan Times dated 20 October, 1985; and

(b) if so, the steps taken to check the adulteration of pesticides ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): Yes, Sir. For aerial spraying on pyrilla this year in Uttar Pradesh, only Endosulfan 35% EC was used. Entire quantity was supplied by M/s. Hindustan Insecticides Limited. Samples from all the ten batches which were supplied were drawn and tested in the Central Insecticides Laboratory. These were found to be satisfactory.

(b) To enforce quality control on pesticides, the State Governments have adequate powers to draw samples and to take action in cases of misbranding. In fact, during the recent anti pyrilla operations, the Government of Uttar Pradesh had conducted raids during May-July, 1985 and collected samples of pesticides. Some of these were found to be substandard in their *chemical content*. Action has been taken/initiated by the State Government under the Insecticides Act, including black listing of three firms.

#### Drought effect on milk production in Gujarat

2004. SHRIMATI GEETA MUKHERJEE : Will the Minister of AGRICULTURE be pleased to state :

(a) whether drought in Gujarat has adversely affected the milk production programme in the State, and if so, details thereof; and

(b) corrective measures, programme-wise proposed by Government ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YCGENDRA MAKWANA) : (a) & (b)

The required information is being collected from the Government of Gujarat and will be placed on the Table of the Sabha in due course.

#### Applications for grant of ownership rights for DDA slum quarters

2005. SHRI MUKUL WASNIK : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) how many applications were received by Delhi Development Authority (Slum) in 1984 from allottees/occupants who are residing in DDA slum quarters on rental basis for grant of ownership rights;

(b) the action taken by DDA (Slum) on the applications so far;

(c) what amount the allottees occupants have to pay for different floors for ownerships rights; and

(d) the time by which the allottees/occupants will be given the ownership rights ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) 11,036.

(b) House to house survey is being carried out for the verification of the details given in applications forms and the same is near completion. In 30 cases the lease-hold rights have already been given to the applicants.

(c) The liquidation cost differs from colony to colony and not from floor to floor.

(d) The occupants will be granted ownership rights only when the arrears of licence fee and the liquidation costs of the flats are paid.

#### Villages selected for development programmes

2006. SHRI RAMSWAROOP RAM : Will the Minister of AGRICULTURE be pleased to state :